

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 383/JPR/2022
IA No. 385/JPR/2022
CP No. (IB)- 301/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Mr. Pawan Kumar Bang

...Financial Creditor/Applicant

Versus

M/s Star Valley Buildhome Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Tanuj Jain, Proxy Counsel
For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

Heard Mr. Tanuj Jain, proxy counsel appearing on behalf of Mr. Saurabh Jain, Adv. appearing on behalf of the Petitioner/ Financial Creditor submits that the arguing counsel (Mr. Saurabh Jain) is out of station, due to some personal exigency and seeks a short accommodation. Mr. Naresh Kumar Sejvani, Adv. appears on behalf of the Respondent/ Corporate Debtor. List the matter on 22.11.2022.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

November 18, 2022
HA